NOTICE

IN SUPERSESSION OF THE EARLIER NOTICE DATED 11/11/2022, IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in -person in the High Court of Bombay, **Bench at Aurangabad,** that a group of writ petitions concerning "Supernumerary Post", (1566 matters) which are listed on the board of 02/12/2022 at 2.30 pm., before the Hon'ble First Court (Coram : Ravindra V. Ghuge and Sanjay A. Deshmukh, JJ.) is adjourned to 16/12/2022 on the request made by the Government Pleader, representing the State of Maharashtra in all these matters.

By Order

HIGH COURT OF BOMBAY
BENCH AT AURANGABAD

Sd/-
(Vimalnath S. Tiwari)
Registrar (Judicial)

Date : 01/12/2022